

LOK SABHA
STARRED QUESTION NO.*420
TO BE ANSWERED ON 15.12.2016

APPAREL MANUFACTURING

*420. SHRI GAJANAN KIRTIKAR:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has set up apparel and garment making centres under the North-East Region Textile Promotion Scheme (NERTPS) in North-Eastern States of the country;
- (b) if so, the details thereof and the criteria fixed by the Government for setting up of such centres;
- (c) whether the Government has also introduced the Scheme for Incubation in Apparel Manufacturing (SIAM);
- (d) if so, the details thereof along with the number of projects that have been sanctioned till date and the facilities provided by Union and State Governments for these projects, State/UT-wise; and
- (e) the other steps taken/being taken by the Government to promote apparel manufacturing in the country?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 420 TO BE ANSWERED ON 15.12.2016

(a) & (b): Yes Madam, Government has set up one Apparel and Garment Making Centre in each of the eight North Eastern States under North Eastern Region Textile Promotion Scheme (NERPS) @ Rs. 18.18 crore/ per centre. Each center has three units of industrial stitching and other garmenting machines. These Plug and Play units are available to entrepreneurs to run them for a period of three years at a time for skilling and production purposes. For sanction of the project every State Government was required to provide developed land, free of cost, for construction along with water supply, electricity connection and other logistic support necessary for the project.

(c) & (d): The Government is implementing the Scheme for Incubation in Apparel Manufacturing (SIAM) on a pilot basis under the XII Plan with an outlay of Rs. 38.3 Crore for 3 incubation centers. Under this scheme, Government provides assistance of Rs. 12.00 Crore to each apparel manufacturing Centre on a plug and play mode towards factory building and machinery and Rs 93 lakh for capacity building. The State Governments has to provide requisite clearances and other necessary assistance for power/water etc. Details of the projects sanctioned and the facilities provided by the Union and the State Governments/ Project Implementing Agencies (PIA) for these projects are given in the table below:-

S. No	Name of the State	Project Implementing Agency (PIA)	Land provided by the PIA	Additional financial contribution from the State/PIA (Rs. in cr)	Funds sanctioned by Union Govt. (Rs. in cr)	Funds released by Union Government (Rs. in cr)
1	Odisha,	Odisha State Co-Operative Spinning Mills Federation Ltd.(SPINFED)	1acre	0.11	12.93	4.0
2	Haryana	Haryana State Industrial Infrastructure Development Corporation	1 acre	0.52	12.93	4.0
3	Madhya Pradesh	Industrial Infrastructure Development Corporation (IIDC) Gwalior	3.2 acre	3.72	12.93	4.0

(e): Government has announced a Special Package for boosting employment in the garment sector which includes 3.67% reimbursement of employer's contribution towards EPFO under Pradhan Mantri Paridhan Rozgar Protsahan Yojana (PMPRPY), enhanced subsidy of additional 10% under ATUFS, rebate of state levies, relaxation under Section 80JJAA of Income Tax Act and relaxation of labor laws for the garmenting sector.